

**HIGH COURT OF M.P. : BENCH AT INDORE**

**M.CR.C. No.37915/2021**

**Indore : 05/08/2021 :-**

Shri M.A. Mansoori, learned counsel for the applicant.

Shri S.R. Saxena, learned DAG for the non-applicant/State.

Heard through Video Conferencing.

Learned counsel for the applicant prays for withdrawal of bail application.

Prayer is allowed.

Application stands **dismissed** as withdrawn.

**(Subodh Abhyankar)**  
**Judge**

**Aiyer\***